

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:765  
ANSWERED ON:14.08.2012  
FOREIGN INSTITUTIONS IN RETAIL  
Roy Shri Arjun

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether it is a fact that various foreign institutions are functioning in the retail market of the country since the last few years;
- (b) if so, the names of such foreign institutions functioning since January, 2012;
- (c) the number of retail outlets set up by each of these institutions in the country; and
- (d) the total annual turnover of these institutions at present in the country?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS)

(a) & (b): As per extant policy, Foreign Direct Investment (FDI) is not permitted in retail trade except in single Brand product retailing where Foreign Investment upto 100% is permitted with prior Government approval and subject to specified conditions. As such under the policy various foreign institutions are functioning in the retail market since last few years. A list of approved proposals under Single Brand Retail Trade is annexed.

(c) & (d): Retail being a state subject, no data regarding setting up of outlets, turnover etc. is maintained centrally.